

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 327/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

NAME OF THE PARTIES:

Padarsh Pharmaceuticals Pvt.Ltd.
V/s.
Health Secure (India) Pvt.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
15.	Shinangi Ray.	Advocate for Petitioner.	Shinangi R.

ORDER

TCP No.327 / I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel having stated that this date of hearing has not been intimated to the Corporate Debtor, the Petitioner is hereby directed to intimate next date of hearing to the Corporate Debtor and file proof of service.

List this matter for hearing on 9.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)